

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) Yes, Sir. However, the news item has not correctly reported the statements made by the Chief Commissioner of Income tax, Madras. Further, the contribution of the private sector companies to the total corporation tax revenues is quite significant and a number of large companies in the private sector pay substantial tax.

(b) to (d) In view of the reply of part (a), question does not arise.

221 *Chemicals*  
Import of Paraxylene, PTA and DMT under OGL

2488. SHRI MADAN LAL KHURANA : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government propose to bring import of paraxylene, PTA and DMT under Open General Licence (OGL) to check the monopoly of big business houses;

(b) if so, the details thereof;

(c) the number of other such items on which big business houses have the monopoly and the steps taken to bring all such item under the OGL; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (d) Paraxylene is already under OGL. PTA and DMT are in the Limited Permissible List and can be imported against REP Licences/Exim Scripts. However, review of Import-Export Policy is continuous process and necessary corrective measures are taken, as and when the situation so warrants, after taking into consideration all the relevant factors and keeping in view the needs of the economy. The changes in the policy, as and when made, are notified in the Gazette of India.

222  
Setting up of District level offices of NABARD

2489. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of FINANCE be pleased to state :

(a) the places where the NABARD has set up district level offices in the country; State-wise;

(b) the objectives to be achieved through these district level offices;

(c) whether there is any proposal to open more district level offices of NABARD in the current year; and

(d) if so, the names of such districts state-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) By the end of March, 1991 the National Bank for Agriculture & Rural Development (NABARD) has set up 114 District Offices. The State-wise details of District Offices is given in the attached statement I.

(b) The District Offices of NABARD will co-ordinate the agricultural and rural development activities of various rural credit agencies and keep liaison with concerned District Development Departments of the State Governments.

(c) and (d) NABARD has reported that during the current year 1991-92 it proposed to set up 80 to 85 more District Offices. Remaining Districts in the country will be covered in subsequent years in a phased manner. A tentative list of the District Offices (State-wise) identified so far to be opened during 1991-92 is set out in the attached statement II.

**Statement I**

Name of the State	Name of the District
Gujarat	1. Kutchh (Bhuj) 2. Junagarh 3. Sabarkantha 4. Bharuch 5. Surendranagar

Name of the State	Name of the District	Name of the State	Name of the District	
Karnataka	6. Bellary	Assam	50. Nellore	
	7. Hassan		51. Srikakulam	
	8. Mysore		52. Mangaldoi	
	9. Shimoga		53. Jorhat	
	10. Dharwad		54. Goalpara	
Madhya Pradesh	11. Gulbarga	55. Dibrugarh	Rajasthan	
	12. Durg	56. Ajmer		
	13. Dhar	57. Bikaner		
	14. Khandwa	58. Jodhpur		
	15. Bilaspur	59. Chittorgarh		
	16. Indore	60. Sikar		
	17. Gwalior	61. Pali		
Orissa	18. Balasore	62. Udaipur	Jammu & Kashmir	
	19. Bhawanipatna	63. Udhampur		
	20. Sambalpur	Uttar Pradesh		64. Gonda
	21. Dhenkanal			65. Dehradun
	22. Ganjam			66. Sultanpur
	23. Bolangir			67. Varanasi
West Bengal	24. Paraganas(N) North		68. Fatehpur	
	25. Burdwan		69. Etawah	
	26. Purulia	70. Meerut		
	27. Hoogly	71. Bareilly		
	28. Nadia	72. Sahranpur		
	29. Malda	73. Gorakhpur		
	Haryana	30. Gurgaon	74. Jhansi	Tamil Nadu
31. Rohtak		75. Sitapur		
32. Ambala		76. Moradabad		
33. Kurukshetra		77. Agra		
34. Sonapat		78. (Ramnathpuram)		
35. Mohindargarh		79. Tanjavur		
36. Karnal		80. Kattabomman)		
37. Bhiwani		91. Dindigul		
Punjab	38. Jalandhar	81. Dindigul	Bihar	
	39. Patiala	82. Periyar		
	40. Hoshiarpur	83. South Arcot		
	41. Ropar.	84. Dharmapuri		
	Andhra Pradesh	42. Kurnool		85. Trichy
43. Nizamabad		87. Purnea	88. Ranchi	
44. Vishakapatnam		89. Palamau	90. Gaya	
45. Ananthapur		91. Saran	92. Vaishali	
46. Chittoor				
47. Khammam				
48. Krishna				
49. Mahboobnagar				

Name of the State	Name of the District
Maharashtra	93. Aurangabad
	94. Nagpur
	95. Nanded
	96. Ahmednagar
	97. Jalgaon
	98. Akola
	99. Kolhapur
	100. Ratnagiri
	101. Solapur
	102. Chandrapur
Goa	103. Yeotmal
	104. Margaon
Himachal Pradesh	105. Mandi
	106. Hamirpur
	107. Kangra
Kerala	108. Cannanore
	109. Kottayam
	110. Palghat (Palakkad)
	111. Trichur (Thrissoor)
	112. Allepey (Allapuzha)
	113. Pathanamthitta
	114. Ernakulam

### Statement II

Name of the State	Name of the District
Gujarat	1. Panchmahal
	2. Rajkot
	3. Amroli*
Bangalore	4. Tumkur
	5. Bijapur
	6. North Kanara
	7. Mandya*
Madhya Pradesh	8. Hoshangabad
	9. Jabalpur
	10. Raipur
	11. Bastar
	12. Ujjain*
	13. Datia*
Orissa	14. Puri
	15. Keonjhar
Haryana	16. Hissar
	17. Kaithal*
	18. Yamunanagar*

Name of the State	Name of the District
	19. Rewari*
	20. Panipat*
Punjab	21. Sangrur
	22. Kapurthala*
Assam	23. Nawgong
	24. Sibsagar
	25. Barpeta
Meghalaya	26. West Garo Hills
Tripura	27. North Tripura
Andhra Pradesh	28. East Godavari
	29. Guntur
	30. Nalgonda
	31. Vijayanagaram*
	32. Tonk
Rajasthan	33. Ganganagar
	34. Nagaur
	35. Jhunjhunu
	36. Jalore
	37. Salem
	38. Kamarajar*
Tamil Nadu	39. Madurai*
	40. Pondicherry*
Bihar	41. Madhubani
	42. Bhojpur
	43. Lohardagga
	44. East Singhbhum
	45. Deogarh
	46. Bhandara
Maharashtra	47. Osmanabad
	48. Jalna*
Goa	49. North Goa*
Uttar Pradesh	50. Allahabad
	51. Kanpur
	52. Ballia
	53. Uttarkashi
	54. Nainital
	55. Bijnore
	56. Azamgarh
	57. Jalaun
	58. Aligarh
	59. Muzaffarnagar
	60. Maharajganj*
	61. Lalitpur*
	62. Hardwar*

Name of the State	Name of the District
Kerala	63. Rai Bareli*
	64. Ferozabad*
	65. Kozhikode
	66. Mallapuram*
Jammu & Kashmir	67. Kullam*
	68. Rajouri
	69. Kathua

\*Proposed to be tagged to the existing neighbouring District Office.

#### Agricultural and Allied Products.

2490. SHRI SOBHANADREE-]  
SWARA RAO VADDE-] : Will  
SHRI RAJVEER SINGH ]

the Minister of COMMERCE be pleased to state :

(a) the total exports from the agriculture and allied sectors during the last three years and their value, year-wise, category-wise and country-wise; and

(b) the steps taken to boost the export of agricultural products?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED) : (a) A statement containing figures of export of agriculture and allied products category-wise during 1988-89, 1989-90 (Provisional) and 1990-91 (Provisional) is enclosed. Country-wise figures are available in the published documents of DGCI&S, Calcutta.

(b) To step up export of these products Government provides various incentives such as REP licences, helps buyer-seller meets, participation in overseas fairs, disseminates market intelligence to the exporters through the various Commodity Boards and the Export Promotion Councils. The recent exchange rate adjustments and the enlarged REP Scheme would also help to enhance the exports of farm products.

#### Statement

(Rs. Crores)

Sl. No.	Item of Exports	1988-89	1989-90 (P)	1990-91 (P)
<b>(a) : Agricultural &amp; Allied Products</b>				
1.	Cereal	1836.56	2637.11	3724.94
	(i) Rice	336.91	430.62	471.95
	(ii) Wheat	331.47	426.52	439.95
	(iii) Others	2.99	2.14	29.23
	(iii) Others	2.45	1.96	2.77
2.	Tobacco	128.34	175.03	263.35
	(i) Unmanufactured	102.81	143.26	192.66
	(ii) Manufactured	25.53	31.77	70.69
3.	Spices	250.61	264.54	233.21
4.	Nuts & Seeds	315.49	538.83	596.11
	(i) Cashew incl. CNSL	277.20	367.63	446.80
	(ii) Sesame & Niger Seed	23.57	137.52	91.31
	(iii) HPS Groundnut	14.72	33.68	58.00
5.	Oil Meals	370.43	546.15	624.00
6.	Castor Oil incl. derivatives	5.06	43.33	57.51
7.	Shellac	16.11	14.00	14.66
8.	Sugar & Molasses	7.04	32.45	37.39
9.	Processed Food	284.52	368.09	430.22
	(i) Fruits & vegetables	163.85	208.05	217.29
	(ii) Processed Fruits & Juices	54.56	71.35	61.98
	(iii) Mic. Processed Items	66.11	88.69	150.95
10.	Meat & Meat Products	94.47	113.70	140.93
11.	Cotton Raw incl. waste	28.02	128.37	854.72